

NOTES OF THE REGISTRY

6
09/749/02

ORDERS OF THE TRIBUNAL

Order dated - 13/09/04.

Heard Mr. K. C. Kanungo, Ld.

Counsel for the applicant and Mr. A. K. Bose Ld. Sr. Standing Counsel.

By filing a Memo dated 13.9.04, the applicant seeks permission to withdraw the O.A. with liberty to file another, if ~~his~~ grievances are not considered by the Respondents.

Having heard both the parties, permission is granted to the applicant to withdraw the present O.A., with liberty to file another.

Pul
Vice-chairman
13/09/04

Jo.
Member (J).